

1	2	3
2.	Kameng 4×150 = 600 MW Distt. — West Kameng	2013-14
3.	Pare 2×55 = 110 MW Distt. — Papum Pare Meghalaya	2012-13
4.	Myntdu Leshka 2×42 + 1×42 = 126 MW Distt. — Jaintia Hills	2011-12
5.	New Umtru 2×20 = 40 MW Distt. — Ri-Bhoi	2011-12
6.	Chujachen 2×49.5 = 99 MW Distt. — East Sikkim	2010-11
7.	Teesta Stage-III 6×200 = 1200 MW Distt. — North Sikkim	2011-12
8.	Teesta Stage-VI 4×125 = 500 MW Distt. — South Sikkim	2012-13
9.	Rangit-IV 3×40 = 120 MW Distt. — West Sikkim	2013-14
10.	Jorethang Loop 2×48 = 96 MW Distt. — South/West Sikkim	2012-13
11.	Bhasmey 3×17 = 51 MW Distt. — East Sikkim	2012-13

Withdrawal of additional power from grid

743. DR. JANARDHAN WAGHMARE: Will the Minister of POWER be pleased to state:

(a) whether several State Governments are withdrawing additional power from grid to meet the power demand in their States;

(b) if so, the details thereof;

(c) whether the Central Electricity Regulatory Commission has directed the State Governments to pay 12.25 per cent extra for getting additional power from the grid; and

(d) if so, the details thereof and further reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) and (b) Some of the States in the country have overdrawn power from the Grid in excess of their schedule to meet the demand for power in their State. The details of over drawal/under drawal of power from grid by various States for the period April to September, 2010 are given in the Statement (See below).

(c) and (d) No specific direction for paying Rs. 12.25 per unit for getting additional power from the grid was given by CERC to the State Governments. CERC has, however, amended the Regulations in regard to Unscheduled Interchange (UI) Charges and related Matters on 28th April, 2010. According to these regulations, the additional UI Charge for over-drawal of electricity for each time-block when grid frequency is below 49.5 Hz and up to 49.2 Hz, shall be equivalent to 40% of the Unallocated Interchange Charge 873.0 Paise/kWh corresponding to the grid frequency of below 49.5 Hz. Further, the Additional UI Charge for over-drawal of electricity for each time-block when grid frequency is below 49.2 Hz, shall be equivalent to 100% of the Unallocated Interchange Charge 873.0 Paise/kWh corresponding to the grid frequency of below 49.5 Hz.

Statement

*Schedule and Drawal of energy by States/UTs during 2010-11
(April-September, 2010)*

Region/State	(Figures in Million Unit)		
System	Schedule	Drawal	Over Drawal (+)/ Under Drawal (-)
1	2	3	4
Northern Region			
Chandigarh	945.130	945.270	0.140
Delhi	12271.420	10907.860	-1363.560
Haryana	8081.010	9250.460	1169.450
Himachal Pradesh	555.690	566.950	11.260
Jammu and Kashmir	2612.000	2532.770	-79.230
Punjab	12782.340	13880.710	1098.370

1	2	3	4
Rajasthan	7538.810	8529.750	990.940
Uttar Pradesh	16842.150	18511.520	1669.370
Uttarakhand	1751.210	1846.870	95.660
Western Region			
Chhattisgarh	-1140.060	-1931.280	-791.220
Gujarat	5349.680	4067.890	-1281.790
Madhya Pradesh	7391.380	7516.110	124.730
Maharashtra	14320.580	15729.160	1408.580
Daman and Diu	971.770	927.000	-44.770
Dadra and Nagar Haveli	1997.250	2056.570	59.320
Goa	1514.510	1405.400	-109.110
Southern Region			
Andhra Pradesh	6739.924	6080.960	-658.964
Karnataka	4709.708	5161.976	452.268
Kerala	3330.049	3723.131	393.082
Tamil Nadu	10654.157	11273.365	619.208
Puducherry	1034.793	984.798	-49.995
Eastern Region			
Bihar	5342.749	5214.982	-127.767
DVC	-777.962	10.579	788.541
Jharkhand	2106.378	1489.467	-616.911
Orissa	3073.455	3018.324	-55.131
West Bengal	3161.194	3378.113	216.919
Sikkim	214.214	143.287	-70.927
North Eastern Region			
Arunachal Pradesh	244.003	202.902	-41.101
Assam	1818.852	1659.103	-159.749
Manipur	328.599	243.786	-84.813
Meghalaya	409.051	396.970	-12.081

1	2	3	4
Mizoram	160.012	142.923	-17.089
Nagaland	200.447	223.226	22.779
Tripura	129.550	84.074	-45.476

Note: Negative figures under 'Schedule' and 'Drawal' columns indicate injection (supply)

Power generation in Rajasthan

†744. SHRI ASHK ALI TAK: Will the Minister of POWER be pleased to state:

(a) the details of the increase recorded in power generation in Rajasthan during the years 2003 to 2005 and during 2008 to October, 2010; and

(b) the amount provided by the Central Government to make the State self-sufficient in power generation during the last year and current financial year, item-wise; and

(c) whether the State Government has utilized the said amount?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) Details of increase recorded in electricity generation in the State of Rajasthan (State Sector and Private Sector Generating Stations) during the financial years 2003-04, 2004-05, 2005-06 and during 2008-09, 2009-10 and 2010-11 (upto October, 2010) is as under:—

Financial Year	Total Generation (Million Unit)	Growth (w.r.t. preceding corresponding period of preceding years) (%)
2003-04	15945	
2004-05	18408.76	15.5
2005-06	19448.38	5.6
2008-09	22189.34	14.1
2009-10	22902.23	3.2
2010-11 (Upto October)	13213.02	11.5

(b) and (c) The total fund approved by the Planning Commission for Power Sector in Rajasthan in the Annual Plan 2009-10 and 2010-11 was Rs. 7,483 crore and Rs. 12,433 crore respectively. For the Annual Plan 2009-10, the anticipated expenditure as reported by the State Government to be the same as approved, *i.e.* Rs. 7,483 crore.

†Original notice of the question was received in Hindi.